

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION
THE 22nd MARCH, 2024

No. 79 / A : The following Officer of the Cadre of District Judge named in Column No. 2 of the table is promoted to the rank of Principal District Judge:-

Sl. No.	Name of the Officers with designation and present place of posting
1	Mr. Sanjay Pratap, District & Additional Sessions Judge, Ramgarh.

By order of the Court
Sd/-Mohammad Shakir
Registrar General

Memo. No. 1284 /Apptt.

Dated Ranchi, the 22nd March, 2024

File No. XIX(4)/Pro/ Apptt

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Principal District & Sessions Judge, Ramgarh/ the officer concerned for information & needful/the Central Project Coordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 22nd MARCH, 2024

No. 80 /A : The Court has been pleased to transfer and post the following Officers as Principal District & Sessions Judges of the Districts, as mentioned in Column No.3 of the table:-

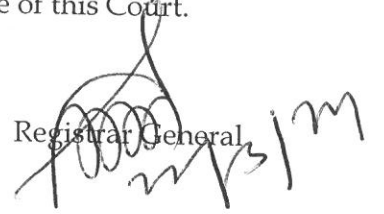
Sl.No.	Name of the Officers with designation and present place of posting	New place of posting as
1	2	3
1.	Mr. Akhil Kumar, Principal District & Sessions Judge, Latehar.	Principal District & Sessions Judge, Sahebganj.
2.	Mr. Manoj Kumar Singh, Principal District & Sessions Judge, Sahebganj.	Principal District & Sessions Judge, Latehar.
3.	Mr. Bal Krishan Tiwari, Principal District & Sessions Judge, Pakur.	Principal District & Sessions Judge, Koderma.
4.	Mr. Anil Kumar Mishra No. 2, Principal District & Sessions Judge, Dumka.	Principal District & Sessions Judge, Bokaro.
5.	Mr. Sanjay Kumar Chandhariyavi, Principal District & Sessions Judge, Gumla.	Principal District & Sessions Judge, Dumka.

By order of the Court/-
Sd/- **Mohammad Shakir**
Registrar General

Memo. No. 1285 /Apptt. Dated Ranchi, the 22nd March, 2024

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Principal District & Sessions Judge, Latehar, Sahebganj, Pakur, Koderma, Dumka, Bokaro & Gumla/the Officer concerned for information & needful /the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.

Registrar General



HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION
THE 22nd MARCH, 2024

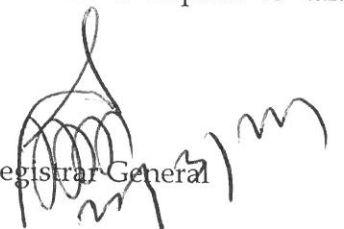
No. 81 /A : The services of the Officers named in Column No.2 of the table given below are recalled from the State Government and on their repatriation to the parent department, they are transferred and posted as Principal District & Sessions Judges of the Districts, as mentioned in Column No.3 of the table:-

Sl.No.	Name of the Officers with designation and present place of posting	New place of posting as
1	2	3
1.	Mr. Dhruva Chandra Mishra, Presiding Officer, Labour Court, Ranchi.	Principal District & Sessions Judge, Gumla.
2.	Mr. Rasikesh Kumar, Principal Judge, Family Court, Ranchi.	Principal District & Sessions Judge, Khunti vice Mr. Satya Prakash No.2 on his superannuation on 31/03/2024.
3.	Mr. Arvind Kumar Pandey, Principal Judge, Family Court, Giridih.	Principal District & Sessions Judge, Lohardaga vice Mr. Rajendra Bahadur Pal on his superannuation on 31/03/2024.
4.	Mr. Rajeev Kumar Sinha, Principal Judge, Family Court, Seraikella Kharsawan.	Principal District & Sessions Judge, Simdega.
5.	Mr. Radha Krishan, Principal Judge, Family Court, Pakur.	Principal District & Sessions Judge, Jamtara vice Mr. Ranjeet Kumar.
6.	Mr. Shesh Nath Singh, Principal Judge, Family Court, Gumla.	Principal District & Sessions Judge, Pakur.

By order of the Court/-
Sd/- Mohammad Shakir
Registrar General

Memo. No. 1286 /Apptt. Dated Ranchi, the 22nd March, 2024

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Principal District & Sessions Judge, Gumla, Khunti, Giridih, Lohardaga, Seraikella-Kharsawan, Simdega, Pakur, Jamtara including the Judicial Commissioner, Ranchi / the Officers concerned for information & needful / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION

THE 22nd MARCH, 2024

No. 82/A : The Court has been pleased to transfer and post the following Officers of the rank of District Judge, as mentioned in Column No.3 of the table:-

Sl. No.	Name of the Officer with present designation and present place of Posting	New place of posting
1.	2	3
1.	Mrs. Garima Mishra, Special Judge, POCSO Act, Deoghar.	District & Additional Sessions Judge, Bokaro.
2.	Ms. Kumari Vaishali Srivastava, District & Additional Sessions Judge, Koderma.	District & Additional Sessions Judge, Jamshedpur.
3.	Mr. Rakesh Chandra, District & Additional Sessions Judge, Chatra.	District & Additional Sessions Judge, Koderma.
4.	Mr. Sanjeev Jha, District & Additional Sessions Judge, Latehar.	Additional Judicial Commissioner, Ranchi.


By order of the Court/-
Sd/-(Mohammad Shakir)
Registrar General

Memo. No. 1287 /Apptt.

Dated Ranchi, the 22nd March, 2024

XIX(11)-01/2012

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Central Project Coordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court/ the Principal District & Sessions Judges, Deoghar, Bokaro, Koderma, Jamshedpur, Chatra & Latehar including the Judicial Commissioner, Ranchi/ Officers concerned for information & needful.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 22nd MARCH, 2024

No. 83 A: The Officers named in Column No.2 are transferred and/ posted as Civil Judge (Senior Division) in the Judgeships to be stationed ordinarily at places as mentioned in Column No.3 of the table given below:-

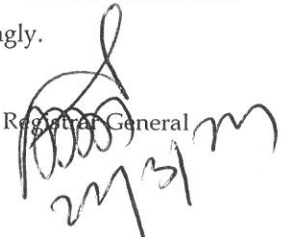
Sl. No	Name of the officers with designation and present place of posting (with Judgeship / Department).	a) Designation at the new station. b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which appointed on transfer.
1	2	3
1.	Mrs. Pragya Bajpai, Secretary, DLSA, Chatra.	a) Civil Judge (Senior Division) b) Koderma c) Koderma
2.	Mr. Abhishek Prasad, Secretary, DLSA, Koderma.	a) Civil Judge (Senior Division) b) Jamshedpur c) Jamshedpur
3.	Mr. Nitish Neilesh Sanga, Secretary, DLSA, Jamshedpur	a) Civil Judge (Senior Division) b) Ghatshila c) Jamshedpur
4.	Mr. Mayank Maliyaz, Civil Judge (Sr.Div.)-cum-J.M., Jamshedpur.	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi

By order of the Court,
Sd/-Mohammad Shakir
Registrar General

Memo. No. 1288 /Apptt. Dated Ranchi, the 22nd March, 2024

Copy forwarded to the Judicial Commissioner, Ranchi / the Principal District & Sessions Judges, Chatra, Koderma, Jamshedpur and the Judicial Commissioner, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi/ the Accountant General (A&E), Jharkhand, Ranchi for information and communication to the Officers concerned with a direction to join their new assignment accordingly.

Registrar General


27/3/24

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION THE 22nd March, 2024

No. 84 A : The officers of the rank of Civil Judge (Senior Division) named in Column No. (2) of the table given below are appointed as Civil Judges (Senior Division)-I in the Judgeships to be stationed ordinarily at the places mentioned in column No. (3) of the table.

As indicated in Column No. (4), the Civil Judges (Senior Division)-I is also vested with the powers of a Judge of a Court of Small Causes with the necessary pecuniary and territorial jurisdiction for the trial of suits cognizable by such a Court.

The powers vested as per Column No. (4) should not, however, be exercised by the Officers concerned unless they are published in the Jharkhand Gazette or the District Gazette.

Sl. No.	Name of the Officers with Designation and present place of posting (with Judgeship)	a) Designation at the new station b) Place where the officer is to be ordinarily stationed at c) Name of the judgeship in which appointed	Special powers with which the officer is vested at the new station.
(1)	(2)	(3)	(4)
1.	Mr. Nitish Neilesh Sanga, Secretary, DLSA, Jamshedpur.	a) Civil Judge (Sr. Division) b) Ghatshila c) Jamshedpur	S.C.C. powers of Rs.1500/- within the local limits of Ghatshila Munsifi
2.	Mr. Anuj Kumar No. II, Civil Judge (Sr. Div.), Sahebganj (Rajmahal).	a) Civil Judge (Sr. Division) b) Rajmahal c) Sahebganj	XXXXXX

By Order of the Court/-
Sd/- Mohammad Shakir
Registrar General

MEMO. NO. /APPTT. DATED RANCHI, THE March, 2024

Copy forwarded to the concerned Principal District & Sessions Judges for information and communication to the Officers.

The concerned Principal District & Sessions Judge is requested to see that the notification is published in the District Gazette within the time prescribed as per Court's letter No.7988-8020 dated 11.06.1986.

Sd/- Mohammad Shakir
Registrar General

MEMO. NO. 1290 /APPTT. DATED RANCHI, THE 22nd March, 2024

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court/ the Dy. Commissioners of the concerned District for information and necessary action.

(The Dy. Commissioner is requested to get the notification published in the District Gazette within a fortnight from the receipt of this order).

Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION
THE 22nd March, 2024

No. 85 A: In exercise of the powers conferred under Sub Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the High Court has been pleased to confer upon the Officers, named in Column No. 2 of the table given below, the powers of a Judicial Magistrate of the 1st Class for the District noted against their names in Column No. 3 of the table.

Further, in exercise of the powers conferred under Sub Section (2) of Section 12 of the Criminal Procedure Code, the Officers named in Column No.2 are also appointed as **Additional Chief Judicial Magistrate** for the District mentioned against their names and to vest them with all the powers of a Chief Judicial Magistrate under the Criminal Procedure Code, 1973 (Act 2 of 1974), or under any other law for the time being in force as the High Court may direct, which they will exercise only in the District/Subdivision mentioned against their names in Column No.4.

Sl. No.	Name of the Officers with designation and present place of posting.	Name of the District	Name of the Subdivision
1	2	3	4
1.	Mr. Nitish Neilesh Sanga, Secretary, DLSA, Jamshedpur.	Jamshedpur	Ghatshila
2.	Mr. Anuj Kumar No. II, Civil Judge (Sr. Div.), Sahebganj (Rajmahal).	Sahebganj	Rajmahal

By Order of the Court/-
Sd/-Mohammad Shakir
Registrar General

MEMO. NO. ...1291

/APPTT.

DATED RANCHI, THE 22nd March, 2024

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court/ the Principal District & Sessions Judges, Jamshedpur & Sahebganj for information and communication to the Officers concerned/ Dy. Commissioners and Superintendent of Police of the concerned Districts for information and necessary action.

Registrar General

